

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.02.2024

Appeal No. 712 of 2021

Aditya Birla Money Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pulkit Sukhramani, Advocate with Ms. Vidhi Jhavar,
Mr. Deepak Anand and Mr. Shourya Tanay, Advocates i/b JSA
for the Appellant.

Mr. Akash Jain, Advocate and Ms. Daksha Kasekar, Advocate
i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on
March 21, 2024.

Ms. Meera Swarup
Technical Member

02.02.2024
msb